

MUMBAI BENCH,
COURT-IV

21. CP(IB)-1343(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.02.2021**

NAME OF THE PARTIES: M/s Progressive Steel Partnership Firm
V/s
Mr. Anil Rai

SECTION 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Sagar Sheth a/w Ms. Nikita Hinger, Ld. Counsel for the petitioner present. No Representation on the part of the Respondent.
2. Counsel for the petitioner seeks to withdraw the Application with liberty to file fresh application.
3. Accordingly, on the request made by the Petitioner, the Petition is **dismissed** as not pressed.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR